

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

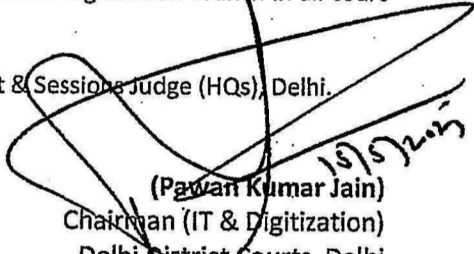
This is in the reference of Minutes of Meeting dated 30.03.2023 of Hon'ble Information Technology Committee, High Court of Delhi regarding process of digitization in accordance with SOP received from Hon'ble e-committee, Supreme Court of India. The Relevant portion of the Minutes of Meeting is reproduced hereunder:-

"It is emphasized that the digitization process be carried out in accordance with the Standard Operating Procedure received from the Hon'ble e-committee, Supreme Court of India and all the necessary parameters including OCR be strictly followed. It shall be strictly ensured that only the OCR enabled files be shared with the differently abled persons."

It is pertinent to highlight that during court proceedings documents/pleadings are supplied to the opposite party in soft copy. In some cases, it is noticed that the digitized soft copy is not machine readable/consequently differently abled persons particularly visually impaired person failed to read out the documents with the help of software.

In view of the above, it is informed that whenever soft copy is supplied by one party to another or by the court, the same should be machine readable i.e. OCR. It may also be brought in the notice of all concerned that facility of OCR is also available in the digitization branch in all court complex.

This issues with the prior approval of Ld. Principal District & Sessions Judge (HQs), Delhi.

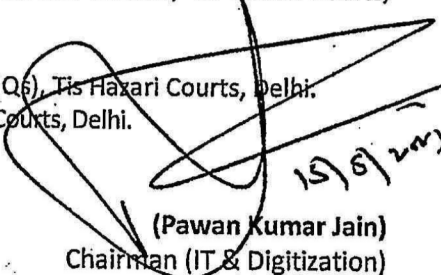

(Pawan Kumar Jain)
Chairman (IT & Digitization)
Delhi District Courts, Delhi

F.No. 01/CDC-DDC/THC/2023/.....17796 -17996

Delhi Dated the **15 MAY 2023**

Copy forwarded for kind information and necessary action to:

1. The Ld. Principal District & Sessions Judges at North-West, New Delhi, East, South, South-West, West, Shahdra, Rohini, South-East and North-East Districts with a request to issue circular on the similar line under intimation to this office.
2. All the Ld. Judicial Officers of DHJS and DJS at Central District, Tis Nazari Courts, Delhi
3. The CPC, Hon'ble High Court of Delhi, New Delhi
4. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
5. All the Ahlmads posted in Central District, Tis Hazari Courts, Delhi.
6. Website Committee for uploading on Layers.


(Pawan Kumar Jain)
Chairman (IT & Digitization)
Delhi District Courts, Delhi